

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2015

Dated: 30th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

M/s Dada Ganpati Guar Products Pvt. Ltd. ...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Mohan
Ms. Adrija Das

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Ishaan Mukherjee for HPVNL

ORDER

Pleadings are complete. List the matter for hearing on **08.02.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/kt